

Name of the Corporate Debtor: Arambagh Hatcheries Limited
Date of commencement of Liquidation: May 01, 2024;
List of creditors as on January 05, 2025

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?						% of voting share in SCC, if applicable
1	Commissioner Of Commercial Taxes Govt Of West Bengal			2,45,57,432.00	2,45,57,432.00		No	0.158%		0.00			
2	Office of Assistant Commissioner of CGST & CX, Singur Division			5,88,45,345.00	46,25,031.00		No	0.030%		5,42,20,314.00			
3	Employees' State Insurance Corporation			4,34,40,098.00	3,90,24,326.00		No	0.252%		44,15,772.00			
4	Employee Provident Fund Organisation (Kolkata)			9,69,96,552.00	3,85,03,302.00		No	0.248%		5,84,93,250.00			
5	Employee Provident Fund Organisation (Durgapur)			11,34,56,331.00	3,39,13,161.00		No	0.219%		7,95,43,170.00			
6	WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED			4,19,173.45			No	0.000%		4,19,173.45			
7	DIRECTORATE OF COMMERCIAL TAXES - OFFICE OF THE JOINT COMMISSIONER, SERAMPORE CHARGE			3,06,73,620.00			No	0.000%		3,06,73,620.00			
8	Kolkata Municipal Corporation			13,31,10,807.00	1.00		No	0.000%		13,31,10,806			
	Total	-	-	50,14,99,358	14,06,23,253			0.907%	-	-	36,08,76,105	-	-